

(OPEN COURT)

**CENTRAL ADMINISTRATIVE TRIBUNAL,
ALLAHABAD BENCH
ALLAHABAD**

ALLAHABAD this the 27th day of *March, 2019*.

HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)

Original Application Number. 330/0786/2016.

Radhey Shyam Tiwari.

.....Applicant.

VE R S U S

Union of India and others.

.....Respondents

Advocate for the applicant : Shri R.V. Pandey (absent)

Advocate for the Respondents: Shri Rishi Kumar

O R D E R

List revised. None is present for the applicant. A perusal of order sheets show that on previous listed dates i.e. 10.09.2018, 24.01.2019 and 01.03.2019, counsel for the applicant was not present. It appears that the applicant has lost interest in pursuing the matter. Hence, the OA is dismissed in default and for want of prosecution.

**(RAKESH SAGAR JAIN)
MEMBER- J.**

Anand...